CUSTOM, EXCISE & SERVICE TAX APPELLATE TRIBUNAL, NEW DELHI
Customs, Service Tax & Anti Dumping Branch
WEEKLY DISPATCH STATEMENT
FROM 13-09-2021 TO 17-09-2021

S. NO.	APPEAL NO.	FINAL ORDER NO.	DATE OF ORDER RECEIVED FROM THE PS TO HON'BLE PRESIDENT /MEMBERS	DATE ON WHICH ORDER SENT FOR DISPATCH
1	C/52775/2019	51793/2021	13/9/2021	14/9/2021
		MISC ORDERS		
1	C/52775/2019	50077/2021	13/9/2021	14/9/2021
2	C/52478/2019	50085/2021	15/9/2021	16/9/2021

uploaded in PDF format on the CESTAT website immediately after signature of the Hon'ble members on the same day for the parties and public at large.
Thus all the interested parties and other information seekers under R.T.I Act may download these orders from CESTAT website.

21.9.21

DEPUTY REGISTRAR